

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 101
IB-625/ND/2017**

IN THE MATTER OF:

Indus Container Lines Pvt. Ltd.

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

**Order delivered on 19.08.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Resolution Professional

:Mr. Shivanshu Kumar, Adv.

For the Ex-Director

:Mr. Anuraj Ojha, Adv.

ORDER

CA No. 546 of 2018.

Heard the submissions made by the Learned Counsel for the Liquidator as well as Learned Counsel for the Suspended Board of Directors. The Learned Counsel appearing on behalf of the respondents to the application has prayed for a week days' time and the time prayed for is granted. Matter is adjourned to 07.09.2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**

(Meenu)